BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.486/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company		Biswanath Hosiery Mills Ltd. & Ors		
Under Section		230-232		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. Mr. R. Baneiji, Sur. Advocate 3 2. Mr. D. N. Sharma, Advocate 3 3. Mr. A. Agarnsal, Advocate 4. Ms. Rusha Saha, Advocate		, Advocate Ap	peaving on behalf of sphicauts	luzha Saha 21/11/17

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd (Jinan K.R.) Member (J) (V.P.Singh) Member (J)